

year 1993-94. Besides, recovery action for stock shortage was taken in cases involving 450 employees.

Import export units hit by strike of DGFT Officials

*17. SHRI GHUFRAN AZAM: i Win the Minister of COMMERCE be pleased to state:

(a) whether it is fact that the import-export units in the Capital have been grossly affected due to strike of Directorate General of Foreign Trade (DGFT) officials;

(b) if so, what are the reasons for the (strike);

(c) whether Government propose to probe the matter and book the culprits; and

(d) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) to (d) There was no strike in the Headquarters office of the Directorate General of Foreign Trade. However, in the Regional Offices at the Organisation,, there was a pen_ down strike due to the arrest of one official at Pondicherry under COFE-pOSA. All urgent requirements of the Import-Export Units were at-/tended to at Headquarters office and by the Officers in Regional Offices. Disciplinary action has been initiated against the culprits.

Industrial Mission to China

*18. SHRI RAJNI RANJAN SAHU;

SHRI SUSHILKUMAR SAMBHAJIKAO SHINDE

With the Minister of COMMERCE be pleased to state:

(a) Whether it is a fact that an 11-member industrial mission of the Confederation of Indian Industries, visited China in the last week of

(b) what was its assessment about the potential for Indo-Chinese Co-operation in Industrial and trade development; and

(c) whether any meeting of the Joint Commission of India and China was also held recently to assess such cooperation potential and areas of cooperation and if so; what decisions were taken therein?

THE MINISTER OF COMMERCE (SHRI PRANAB MUKHERJEE): (a) and (b) Yes, Sir, an 11-member mission from the Confederation of Indian Industry (CII) visited China in June 1994. Report of the mission is awaited.

(c) During the meeting of the India-China Joint Group of Economic Cooperation, Trade Science and Technology held in New Delhi from June 13 to 15, 1994, the following areas of cooperation were identified:

(i) to conduct joint market surveys and undertake other trade promotion measures to increase bilateral trade.

(ii) to explore possibilities of forming joint ventures and jointly contracting projects in third countries.

(iii) to explore possibility of Material cooperation in the fields of iron and steel, railway, telecommunications, aviation water conservancy, coal and iron ore mining, metallurgy, auto components, computer software, pharmaceuticals, fisheries and agro products.

(iv) to participate in tenders for projects to be financed by the World Bank, Asian Development Bank or other International financial organisation; in either of the two countries.